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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2018 AT 10.30 AM**

|                                  |                                       |
|----------------------------------|---------------------------------------|
| TRANSFER PETITION NO.            | TP(PB) No. 79/397-398/HDB/2017        |
| COMPANY PETITION/APPLICATION NO. | CP No.01//2009                        |
| NAME OF THE COMPANY              | Satyam Computer Services Ltd          |
| NAME OF THE PETITIONER(S)        | Union Of India                        |
| NAME OF THE RESPONDENT(S)        | Satyam Computer Services Ltd & Others |
| UNDER SECTION                    | 388B,397/398                          |

**Counsel for Petitioner(s):**

| Name of the Counsel(s)          | Designation | E-mail & Telephone No. | Signature |
|---------------------------------|-------------|------------------------|-----------|
| T. Sujan Kumar Reddy<br>for UOI | Advocate    | 9160001435             |           |
|                                 |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s)                        | Designation     | E-mail & Telephone No.                    | Signature |
|---|-----------------|---|-----------|
| T. SRINIVASA MURTHY<br>for Resp. 5, 8, 9 & 10 | Adv.            | 9811050599<br>SRINI.MURTHY@TSMLEGAL.COM   |           |
| P. SUBASH                                     | Adv<br>Resp. 13 | 9849056556<br>subash.pothireddy@gmail.com |           |

D.V.A.S. Ravi Prasad Advocate 9440236074

C. Sindhu Kumar Adv. 9948043424

S.S. Prasad Sr Advocate for Respondent

T. Vijaykumar Reddy Advocate vijay.reddy@foxmandal.in 8808467849

**ORDER**

Mr. T.Sujan Kumar Reddy, for Union of India is present.

Counsel for respondent is also present.

On the request of the counsel for the Respondent matter is adjourned for final hearing on both sides.

Matter is listed on 28.08.2018, no adjournment will be given.

Member(Judl)